

(ख) जी नहीं।

(ग) रीवा के स्कूल से मध्य प्रदेश के सभी लोगों की आवश्यकताएं पूरी होने की आशा की जाती है। चूंकि स्कूल अभी 525 लड़कों की जनशक्ति तक नहीं पहुँचा, मध्य प्रदेश में कोई दूसरा स्कूल खोलने का विचार करना समय से पूर्व की बात होगा।

Tripura—E. Pak. Border

10139. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) how much and which portions of the borders of Tripura with East Pakistan still remain undermarked and how much has already been demarcated;

(b) whether any area of land claimed by Tripura Government as being under the reign of the erstwhile Maharaja of Tripura has been surrendered to Pakistan in connection with the actual alignment of the boundary and whether any such area is under dispute; if so the details thereof;

(c) whether an Indo-Pakistan Conference on the demarcation of Tripura-Sylhet border was held on the 17th April 1968, to review the demarcation of the border already made and to chalk out plans for further demarcation; if so, what specific points were discussed thereat; and

(d) what is the scheme for completion of the demarcation work and erection of pillars?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) The total length of the Tripura-East Pakistan boundary is approximately 550 miles divided into the following sectors:—

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| (i) Tripura-Sylhet | 188 miles (approx) |
| (ii) Tripura-Comilla-Noakhali | 206 miles (approx) |
| (iii) Tripura-Chittagong/Chittagong Hill Tracts | 156 miles (approx) |

Work is now going on in the Tripura-Sylhet sector where pillars have been embedded over about 30 miles of the boundary.

Boundary pillars had been embedded over a stretch of 186 miles on the Tripura-Comilla-Noakhali sector and a test check of this demarcation will be carried.

Work on the other sector has not yet been taken up.

(b) No area has been surrendered to Pakistan in the course of demarcation.

(c) and (d). The Directors of Land Records and Surveys of Tripura and East Pakistan met on the 17th April to carry out an inspection of the work already done. They are scheduled to meet again in July 1968 for drawing up a programme of work for the next field season.

Speeches of Sir Zafrullah Khan

10141. SHRI D. N. PATODIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India has urged the international Court of Justice to clarify as to what extent the speeches made by Sir Zafrullah Khan on accession of Kashmir to India in his capacity as a judge of the Court was justified;

(b) whether the World Court has sent any reply in the matter; and

(c) if so, the details thereof?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) The Government addressed a communication on the 19th March, 1968, to the Registrar of the International Court of Justice about the speeches made by Sir Mohamed Zafrullah Khan and a copy of it was laid on the Table of the House on the 3rd April, 1968.

(b) and (c). No, Sir.

Fire in Equipment Branch, Air Head-Quarters, R. K. Puram, New Delhi

10142. SHRI RABI RAY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a fire